NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.A No. 213/(MAH)/2015

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.02.2017

NAME OF THE PARTIES: M/s. Narangs International Hotels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 621A of the Companies Act 1956

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER

Compounding Application No. 213 of 2015.

Mr. Kala Agarwal Practicing Company Secretary is present. (At 4 p.m.)

He has given a letter dated 13th February, 2017 stating therein that on account of unavoidable circumstance, matter be adjourned.

Matter be placed for final hearing on 14.03.2017.

Sd/-

17th February, 2017.

M.K. SHRAWAT. MEMBER (JUDICIAL)